

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 67 /Confdl./2018
II-3-1/2018

Bilaspur, dated the 21st February, 2018

The following candidates as mentioned in Column no. (2), appointed on probation as Civil Judge (Entry Level) in the Cadre of Chhattisgarh Lower Judicial Service by the State Government, are posted in the capacity as mentioned against their names in Column No. (3) of the table below with a direction to join their place of posting on or before 05.03.2018:-

TABLE

Sl. No.	Name	Posted as
(1)	(2)	(3)
1.	Ku. Shweta Patel, D/o Shri Brijendra Patel	IV Civil Judge Class-II, Bilaspur
2.	Ku. Shweta Mishra, D/o Shri Akhil Mishra	II Civil Judge Class-II, Bemetara
3.	Shri Deepak Kumar Sharma, S/o Shri Mohan Lal Sharma	III Additional Judge to the Court of I Civil Judge Class-II, Rajnandgaon
4.	Ku. Ruchita Agrawal, D/o Shri Ashok Agrawal	III Additional Judge to the Court of I Civil Judge Class-II, Korba
5.	Shri Ishan Vyas, S/o Shri Virendra Vyas	VI Civil Judge Class-II, Jagdalpur
6.	Ku. Preeti Pandey, D/o Shri Suresh Kumar Pandey	I Additional Judge to the Court of I Civil Judge Class-II, Jagdalpur
7.	Shri Amit Matre, S/o Shri Samaru Lal Matre	Civil Judge Class-II, Mungeli
8.	Ku. Ankita Madanlal Gupta, D/o Shri Madan Lal Gupta	Additional Judge to the Court of I Civil Judge Class-II, Baloda-Bazar
9.	Shri Arun Norge, S/o Shri Hemudas Norge	Additional Judge to the Court of I Civil Judge Class-II, Kanker
10.	Ku. Geeta Brij, D/o Shri Manmohan Brij	Additional Judge to the Court of I Civil Judge Class-II, Mahasamund
11.	Shri Suresh Toppo, S/o Late Shri Patras Toppo	Civil Judge Class-II, Baikunthpur

Contd. 2/-

12.	Ku. Aarti Thakur, D/o Shri Chandrabhan Singh	II Additional Judge to the Court of I Civil Judge Class-II, Kondagaon
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BY ORDER OF THE HIGH COURT


29.2.2018
(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

Endt. No. 68 /Confdl./2018 Bilaspur, dated the 21st February, 2018
II-3-1/2018

Copy forwarded to: -

- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.

(17)

- i. Ku. Shweta Patel, D/o Shri Brijendra Patel, Ward No. 13, Near Government Hospital, Jalipara, Sarangarh, District - Raigarh (C.G.) Pin - 496445.
- ii. Ku. Shweta Mishra, D/o Shri Akhil Mishra, Opposite Chhattisgarh Bhawan Gate, Tilak Nagar, Bilaspur (C.G.) Pin - 495001.
- iii. Shri Deepak Kumar Sharma, S/o Shri Mohan Lal Sharma, Ward no. 23, Kapoor Singh Dafai, Chirmiri, Tehsil - Khadgawan, District - Koriya (C.G.) Pin - 497449.
- iv. Ku. Ruchita Agrawal, D/o Shri Ashok Agrawal, 20/657, Ashok Vihar, Shyam Nagar, Opposite Sagar Kiraya Bhandar, District - Raipur (C.G.) Pin - 492001.
- v. Shri Ishan Vyas, S/o Shri Virendra Vyas, 238/B, Alakhdham Nagar, Sai Mandir, Sanwer Road, Ujjain (M.P.) Pin - 456010.
- vi. Ku. Preeti Pandey, D/o Shri Suresh Kumar Pandey, Public Prosecution Officer, Office Rewa (M.P.) Pin - 486001.
- vii. Shri Amit Matre, S/o Shri Samaru Lal Matre, H.No. 598/5, New Purena, Behind Christian Church, Telibandha, Post Office - Ravigram, District - Raipur (C.G.) Pin - 492006.
- viii. Ku. Ankita Madanlal Gupta, D/o Shri Madan Lal Gupta, Advocate, Rest House Road, Near State Bank, Pendra Road, District - Bilaspur (C.G.) Pin - 495117.
- ix. Shri Arun Norge, S/o Shri Hemudas Norge, M.I.G.-1, D-38, Abhilasha Parisar, Tifra, Sirgitti Thana, Behind New Bus Stand, District - Bilaspur (C.G.) Pin - 495001.
- x. Ku. Geeta Brij, D/o Shri Manmohan Brij, Village - Barseras, Post - Urmopal, Tehsil - Chhindgarh, Sukma, District - Dantewara (C.G.) Pin - 494111.
- xi. Shri Suresh Toppo, S/o Late Shri Patras Toppo, 36-B, F-2, Bhagyashri Apartment, Vijaynagar, Lalghati, District - Bhopal (M.P.) Pin - 462001.
- xii. Ku. Aarti Thakur, D/o Shri Chandrabhan Singh, House No. 23/1, Ward No. - 6, Front of Tahsil Office, Old Bus Stand, District - Korba (C.G.) Pin - 495678.

for information and compliance. They are directed to send their charge report to this Registry through the concerned District & Sessions Judge.

- (18) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (19) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (21) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (23) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.

- (24) Deputy Registrar (Accounts & Pay Bill/ Writ/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (25) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (26) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (30) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


29.2.2022
(GAUTAM CHOURDIYA)
REGISTRAR GENERAL